

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 81 of 2011 & IA Nos. 141 of 2011, 142 of 2011 & 171 of 2011**

**Dated: 8<sup>th</sup> November, 2011.**

**In the matter of:**

**Allain Duhangan Hydro Power Ltd. .... Appellant(s)**

**Vs.**

**Everest Power Private Ltd. & Ors. .... Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matter on **15<sup>th</sup> December, 2011.**

**Court Master**